

BHEL Row with DVC Escalates

*245. SHRI H. N. BAHUGUNA: Will the Minister of ENERGY be pleased to refer to the news-item in the "Business Standard" dated 23 September, 1982 under the caption 'BHEL for with DVC escalates' and state:

(a) whether it is a fact that the dispute between the BHEL and DVC over the problems and commissioning the 210 MW unit at DVC's Durgapur power station has escalated into an open row and that the BHEL has now refused to commission the unit unless certain preconditions are fulfilled;

(b) if so, the circumstances leading to the said row; and

(c) the steps taken by Government to ensure cooperation and smooth working between the two public sector units?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): (a) No, Sir. The unit has already been recommissioned.

(b) and (c) Does not arise.

Telecast of Trial Games

*246. SHRIMATI KISHORI SINHA:

SHRI B. V. DESAI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether his Ministry are satisfied with the quality of TV coverage of the Trial Games in September 1982;

(b) whether there was any confusion regarding commentators and producers' team; and

(c) whether separate teams of producers, cameramen, commentators have been constituted to cover each of the events in Asiad?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION

AND BROADCASTING (SHRI N. K. P. SALVE): (a) Yes, Sir.

(b) No, Sir.

(c) Yes, Sir.

बिहार के सारन जिला में मुह; डाकघर खोला जाना

*247. प्रो० सुप्रवेब सिंह : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने बिहार के जिला सारन में छिड़वारा स्थान पर एक मुख्य डाकघर खोलने की संभावना का पता लगाया है ;

(ख) यदि हां, तो सरकार द्वारा यह डाकघर कब तक खोला जाएगा ; और

(ग) यदि नहीं, तो इस बारे में आरम्भिक जांच की प्रक्रिया कब तक पूरी होगी ।

संचार मंत्रालय में राज्य मंत्री (श्री योगेश्वर मकवाना) : (क) जी नहीं । बिहार सर्किल में छिड़वारा नाम का कोई डाकघर नहीं है ।

(ख) और (ग) प्रश्न ही नहीं उठता ।

Allocation of funds for Legal aid to the poor

*248. SHRI ANANTHA RAMULU MALLU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have allocated some amount to the States for providing legal aid to the poor during the current financial year;

(b) if so, the details thereof, (State-wise); and

(c) the criterion for providing legal aid to the poor?